

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:208
ANSWERED ON:13.03.2007
EMPLOYMENT TO VICTIMS OF 1984 RIOTS
Dhindsa Shri Sukhdev Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has launched any special recruitment drive for providing employment to children and eligible family members of those killed in 1984 riots;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any proposals from the State Governments concerned in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a)&(b) : 5,198 widows and children of those persons who were killed in the 1984 riots have so far been given employment by the State Governments, which also include family members of terrorist victims in Punjab. Besides, the family members of those persons who were killed in the 1984 riots are being recruited in the Central Para Military Forces subject to fulfillments of eligibility criteria.
- (c) : No, Sir.
- (d)&(e) : Do not arise.